

OFFICE OF THE DISTRICT & SESSIONS JUDGE, MOGA

Office Order

Since 19 employees have tested positive for Covid-19 in Moga Sessions Division and in view of the prevailing situation and after discussion with the Hon'ble Administrative Judge, Sessions Division, Moga, in continuation to this office order bearing endst. no. 750/EB dated 18.04.2021, it is hereby ordered that till further orders, Physical hearing shall be conducted in urgent matters only, where the Presiding Office deems it necessary and appropriate to do so.

All concerned to note.

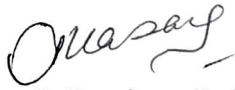

I/c District & Sessions Judge,
Moga.

Endst. No. 786 /EB

Dated 26-04-2021

Copy forwarded to:

1. The Registrar General, Punjab & Haryana High Court, Chandigarh, through email for information.
2. All the Judicial Officers, Sessions Division, Moga,
3. The District Attorney, Moga,
4. The Deputy Commissioner, Moga, through email,
5. The Senior Superintendent of Police, Moga through email,
6. The Presidents Bar Associations, Moga, Nihal Singh Wala and Baghapurana,
7. Filing Clerk, System Officer/System Assistant, Moga, Nihal Singh Wala and Baghapurana,
8. A copy of this order be also pasted on the notice board of this Court for information and necessary action.


I/c District & Sessions Judge,
Moga.